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PART-HEARD  
ITEM NO.102

COURT NO.2

SECTION IX

SUPR EME COUR T OF I ND I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.5786 OF 2002

LAXMIDAS MORARJI (D) BY LRS.

Appellant (s)

VERSUS

MISS BEHROSE DARAB MADAN

Respondent(s)

With Civil Appeal No.5787 of 2002

Date: 30/07/2009 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL  
HON'BLE MR. JUSTICE G.S. SINGHVI  
HON'BLE MR. JUSTICE H.L. DATTU

For Appellant(s) Mr. R.F. Nariman, Sr. Adv.

Mr. Sameer Parekh, Adv.  
Mr. E.R. Kumar, Adv.  
Mr. Sumit Goel, Adv.  
Mr. Somanadri Goud, Adv.

for M/s. Parekh & Co., Adv.

For Respondent(s)

Mr. B.L. Wali, Adv.  
Mr. Ashok K. Mahajan, Adv.

UPON hearing counsel the Court made the following  
ORDER

Mr. R.F. Nariman, learned senior counsel for the  
appellants, resumed his arguments at 12.55 p.m. and was  
on his legs when the court rose for the day.

The matters remained part-heard.

[ Alka Dudeja ]

[ Savita Sainani ]

Court Master

Court Master